

is a very important thing. The Minister should respond to it because this is not the first time that the U.P. Government is associating itself with this communal programme. So, he must respond.

SHRI HANNAN MOLLAH: Sir, there are more than two crores construction labourers in our country and they are building the infrastructure of the economy and providing housing to the entire nation. You know, sir, that 40 per cent of them are women and children. Sir, they have no benefit of housing, employment and job security. A proper law is not there for them. You know, Sir, the Twelfth Report of the Petitions Committee also suggested the enactment for the construction labourers and the National Front Government also assured about it. One Seminar was conducted in this regard and the National Front Government announced that they would frame a law and one draft Bill was also prepared.

Sir, various organisations demanded this and you, know, Justice Krishna Iyer also submitted a draft before the Government. Sir, this is the most neglected section of the people, but there is no plan for this Government to protect them. So, I demand that a Bill should be introduced in this Session of Parliament if the Government has at all any concern for the construction labourers.

Along with this, Sir, I draw your attention to one serious situation. You know, dozens of our diplomats working in Pakistan are severely harassed there. The police are following them and they are under surveillance and they are subjected to all sorts of harassment. Our Government has sent some mild protest, but it is a serious situation under which our diplomats are working. That also should be properly taken up with the Pakistan Government. The Government must respond to this.

Sir, first of all the Construction Labour-

ers Bill should be introduced in this Session. I demand this from the Parliamentary Affairs Minister.

SHRI G.M.C. BALAYOGI (Amalapuram): Mr. Deputy Speaker, Sir, the recent heavy rains and floods in Andhra Pradesh caused heavy damages to coastal area and poor people. I personally visited the coastal area and witnessed large-scale destruction of property of fishermen and other weaker sections. They lost their livelihood as their fishing boats washed away into the sea and their households and food items were damaged considerably. The scheduled Castes, Scheduled Tribes and other backward classes people have lost their houses and they have become homeless. Since the State Government has not given any proper relief to these people till today, they are seeking the help of the Hon'ble Prime Minister and the Housing Minister to give appropriate relief to all the victims. I would also request the hon. Urban Development Minister to sanction allotment of more houses in the coastal area of Andhra Pradesh to the weaker sections who lost their houses.

13.00 hrs.

SHRI ANNA JOSHI (Pune): Sir the Central Water and Power Research Station a research body under the Central Government at Pune has done laudable research in geological area. The geologists and seismicists at CWPRS had predicted recent earthquake which shook Uttarkashi mainly. The predication regarding location, intensity and probable hitting areas is nearly accurate. These researchers had communicated their findings to the Government through proper channel, i.e. the Director, CWPRS vide letters since June, 1990 to September, 1990.

However, it seems that the Government did not take the prediction seriously which had purely been on scientific basis. Lives of thousands of innocent people could have